GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION NO.2775 TO BE ANSWERED ON 17.12.2025

TIME FRAME FOR PREPARATION OF ESTIMATES AND TENDER UNDER MPLADS

2775. SHRI VARUN CHAUDHRY:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether any time frame has been fixed under Members of Parliament Local Area Development Scheme (MPLADS) guidelines for preparation of estimates and calling of tenders as in case of acceptance/rejection of recommended works and if so, the details thereof and if not, the reasons therefor; and
- (b) the details of the reasons for delay in preparing estimates of recommended works under MPLADS falling under the area of urban local bodies in Ambala Lok Sabha Constituency of Haryana along with the time frame by which estimates is likely to be prepared and executed the work?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) As per MPLADS Guidelines 2023, the sanction/rejection in respect of all recommendations made by the Member of Parliament shall be issued by the Implementing District Authority (IDA) within 45 days from the date of receipt of the recommendations to the IDA,

after completing the feasibility (including technical feasibility and financial estimation).

Further, as per MPLADS Guidelines the completion of sanctioned work generally should not exceed one year. In exceptional cases (for example difficult/hilly terrain) where completion may exceed one year, specific justification must be included in the sanction order [Para 3.2.12 of the MPLADS Guidelines].

(b) The Nodal District Authority, Ambala has reported that in respect of six works in Ambala Sadar area, the delay in preparation of estimates occurred due to non-finalization of site locations. The sites have since been finalized and estimates are under preparation. In the urban area of Municipal Corporation, Ambala City, site locations for two works are yet to be identified. No Objection Certificate (NOC) has been denied by the concerned department (NHAI) for one work; while for three works, the Implementing Agency is required to be changed, and estimates are under preparation for one work.

As regards works under Municipal Corporation, Panchkula and Municipal Council, Kalka, delays have been reported mainly due to non-finalization of site locations.
